

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL**  
NEW DELHI


Date: 20 April 2020

**OFFICE ORDER**

Consequent to lockdown declared by the Government of India, there has been no sitting of the Benches at the Principal Bench and in all Regional Benches of the Tribunal from 16 March 2020. The Hon'ble President has, therefore, decided that there will be no the summer vacation for the year 2020. Accordingly, the summer vacation declared for all the Benches stand cancelled.

This issues with the approval of the Hon'ble President.

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO/AO, CESTAT, All Benches.
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
5. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
6. Notice Board/Website.